

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 12<sup>th</sup> April, 2018

No.HC.VII-167 (Pt.-III)/2014/2211/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers of Nagaland Judicial Service to attend the Mega Legal Services Camp, organized by the Nagaland State Legal Services Authority on 21<sup>st</sup> April, 2018 at Peren, Nagaland-

Sl. No.	Name	Designation
1.	Shri S. Hukato Swu	Principal Judge, Family Court, Dimapur
2.	Smti Nino Iralu	District and Sessions Judge, Wokha
3.	Smti Khesheli Chishi	Principal District and Sessions Judge, Kohima
4.	Shri Niechochiyi Suyie	District and Sessions Judge, Zunheboto
5.	Shri Neiko Kanuo	Principal District and Sessions Judge, Dimapur
6.	Shri N. Longshithung Ezung	District and Sessions Judge, Phek
7.	Shri Victo Sema	Principal District and Sessions Judge, Tuensang
8.	Shri Inalo Zhimomi	District and Sessions Judge, Mon
9.	Smti Tucuno Vamuzo	Chief Judicial Magistrate, Longleng
10.	Shri Ajongba Imchen	Chief Judicial Magistrate, Dimapur

The Officers are to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/2212 - 2223/A dated 12.04.2018

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
2. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

The Officers are placed on deputation for participating in the programme on condition that (a) the Officers will be treated as on duty during the period, (b) He / She will be entitled to TA and DA as admissible under the Rules.

3. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima. ***She is requested to ensure circulation of the Notification amongst the nominated officers of her State accordingly.***
6. The Member Secretary, Nagaland State Legal Services Authority.
7. *All the nominated participants.*
8. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati

9. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
10. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
11. The Private Secretary to Hon'ble Mr. Justice Songkhupchung Serto, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
12. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

12.4.18

Registrar (Judicial)